

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-1980/2014**

**New Delhi this the 14th day of September, 2016**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Kapil Kumar  
Age 32 years working as Guest Teacher  
S/o Sh. Mahendra Singh  
r/o G-80-81, Tagore Gali No. 3,  
Jagatpuri  
Delhi-51. ... Applicant  
**(By Advocate : None)**

Versus

1. Govt. of NCT of Delhi  
Through Secretary  
Directorate of Education,  
Sham Nath Marg,  
Delhi.

2. Delhi Sub-ordinate Services  
Selection Board,  
FC-18, Institutional Area,  
Karkardooma  
Delhi-110092.

3. Municipal Corporation of Delhi  
Through its Secretary  
South Zone,  
New Delhi. ... Respondents  
**(By Advocate : None)**

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

It is seen that applicant has not been appearing in this case since last two dates. Today also there is no appearance on his behalf. It therefore appears that the applicant is no longer interested in pursuing his case any further.

2. Hence, the same is dismissed in default for non-prosecution.

**(Raj Vir Sharma)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**

